

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
MUMBAI BENCH

Original Application No.: 466/98

Date of Decision: 29/7/99.

Shri R.D.Kulkarni Applicant.

Shri S.P.Kulkarni : Advocate for  
Applicant.

## Versus

Union of India & 2 Ors. Respondent(s)

Shri V.S. Nasurkar Advocate for Respondent(s)

**CORAM:**

Hon'ble Shri. B.N.Bahadur, Member(A)

Hon'ble Shri.

- (1) To be referred to the Reporter or not?
- (2) Whether it needs to be circulated to other Benches of the Tribunal?

Bob Adams

(B.N.BAHADUR)  
MEMBER(A)

CENTRAL ADMINISTRATIVE TRIBUNAL  
GULESTAN BLDG. NO. 6, 4TH FLR, PRESCOT  
ROAD, FORT, MUMBAI-400 001.

ORIGINAL APPLICATION NO: 466/98.  
DATED THE 29TH DAY OF JULY, 99.

CORAM: HON'BLE SHRI B.N.BAHADUR, MEMBER(A)

Shri Raghvendra Dhondopant Kulkarni,  
Working as :Sub-Postmaster(HSG-II),  
Ghoti Post Office, District-Nashik. ...Applicant.  
By Advocate Shri S.P.Kulkarni.

V/s.

Union of India,  
Through:

1. Senior Superintendent of Post Offices,  
Nashik Postal Bivision,  
At P.O.Nashik-422 001, ...Respondents.
2. Postmaster General,  
Aurangabad Region,  
At P.O.Aurangabad-431 002. ...Respondents.

By Advocate Shri V.S.Masurkar

|| ORDER || || ORAL ||

Heard both the counsels. It is stated by the Counsel for the Applicant that the relief sought in the application has since been granted to the applicant, in terms of the order of Senior Superintendent of Post Offices, Nashik Division, Nasik dated 27/7/99. A copy of this order is produced for our perusal by learned counsel for respondents. This is kept on record.

2. The application is therefore dispshed of as having become infructuous. No costs.

*Bn Bahadur*

(B.N.BAHADUR)  
MEMBER(A)

abp

Fax. 2632730

DEPARTMENT OF POST, INDIA

FROM : SR. SUPDT. OF POST OFFICES,  
NASHIK DIVN. NASHIK-422001

TO : SHRI. V. S. MASURKAR  
GOVT. PLEADER  
MUMBAI-400 001.

III  
Com-

NO. D3/12/BUDHWAR PETH/99 DTD. AT NASHIK-1 THE 27.7.99

SUB : Payment of HRA to Shri. R.D. Kulkarni SPM Budhwar Peth  
from 1.10.95 to 30.4.97.

REF : CAT Case OA No. 466/98.

-x-x-x-x-x-

In this case as per the directions from Postmaster General  
Aurangabad payment of HRA from 1.10.95 to 30.4.97 is paid to  
shri. R.D. Kulkarni on 11.6.99.

This is for your information.

The case is fixed for hearing on 29.7.99.

  
(V. P. YADNIK)

SR. SUPDT. OF POST OFFICES,  
NASHIK DIVN. NASHIK-422001